## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3818 ANSWERED ON:17.08.2010 SPECIAL QUOTA FOR FESTIVALS Antony Shri Anto

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has received any request from Kerala for special festival quota of foodgrains and other essential items during Onam; and
- (b) if so, the details thereof and the reaction of the Government thereto?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): A request was received from Govt. of Kerala to allot additional 50,000 tons of APL rice and 7000 tons of sugar for Onam Festival.

Keeping in view the above requests, the following allocations of foodgrains and sugar have been made to the State for festivals:-

Foodgrains: The Government has made an additional allocation of 50000 tons of rice at MSP derived price to Kerala for Onam Festival 2010.

In addition to the above, the Government has also made following additional allocations of foodgrains to Kerala:-

- 1. 55818 tons of rice and 48052 tons of wheat at the price of Rs.8.45 per kg for wheat and Rs.11.85 per kg for rice for all accepted number of families (AAY, BPL & APL) under TPDS made on 19.5.2010 with validity period for lifting upto 20th November 2010.
- 2. 16319 tons of rice and 4188 tons of wheat per month have been allocated for APL families at APL issue on 02.08.2010 from August 2010 to January 2011.

Levy Sugar: The Government has made an allocation of 3600 tons of levy Sugar as festival quota to Kerala for the month of August, 2010 on 5.7.2010.

Also, considering the request of the State Government for allocation of 3400 tons for Onam festival, the Government has made an additional allocation of 3400 tons of levy sugar on 13.8.2010 as provisional allotment to be adjusted against the shortfall of levy sugar in the State for the period from January 2010 to July 2010 and, balance quantity, if any remaining, to be adjusted in 6 installments against the allocations from October, 2010.